

सिंचाई और विद्युत मंत्रालय में उपमंत्री (श्री बंजनाथ कुरील) : (क) राजस्थान सरकार से ऐसी कोई भी स्कीम प्रान्त नहीं हुई है।

(ख) प्रश्न नहीं उठता।

उदयपुर, राजस्थान के लिए सिंचाई सुविधाएं

4648. श्री लालजी भाई: क्या सिंचाई और विद्युत मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या राजस्थान के उदयपुर जिले में हजारों एकड़ खेती योग्य भूमि सिंचाई सम्बन्धी सुविधाएं उपलब्ध न होने के कारण बेकार पड़ी है और क्या सिंचाई प्रयोजन के लिए कुछ स्थानों पर बांध निर्माण सम्बन्धी कुछ योजनाएं इस बीच रद्द कर दी गई हैं ;

(ख) यदि हां, तो उक्त भूमि के लिए सिंचाई सुविधाओं की व्यवस्था करने हेतु सरकार ने क्या प्रबन्ध किए हैं ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

सिंचाई और विद्युत मंत्रालय में उप मंत्री (श्री बंजनाथ कुरील) : (क) में (ग). राजस्थान सरकार ने यह सूचित किया है कि उदयपुर जिले के किसी सिंचाई बांध के निर्माण के लिए स्वीकृत किसी स्कीम को रद्द या परित्यक्त नहीं किया गया है।

Strike by Workers of Loco Coal Contractors of Sealdah and Howrah Divisions

4649. SHRI MOHAMMAD ISMAIL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the workers of loco coal contractors working in Sealdah Division and Howrah Division went on a strike on 12th June, 1971 in support of their demands ;

(b) if so, the main demands of the workers ; and

(c) the steps taken by Government thereon ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Ycs.

(b) The main demand is that the labourers engaged by contractors for coal and ash handling on the Indian Railways should be treated as regular Railway employees.

(c) Coal and Ash handling work has been entrusted to contract labour for a long time past on the Indian Railways. Whether this work should be taken over for departmental management with regular Railway employees will depend upon the Central Government deciding whether contract labour should be prohibited or not for this type of work, in exercise of the powers vested in the appropriate Government under the Contract Labour (Regulation and Abolition) Act of 1970.

Development of Small Scale Industries in U. P. during Fourth Plan

4650. SHRI K. C. PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether a scheme was submitted by the Government of Uttar Pradesh regarding the development of small scale industries a few years back ;

(b) if so, the reaction of Government thereto ; and

(c) the steps proposed to be taken to develop small scale industries during the Fourth Five Year Plan in the State ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) to (c). The information is being collected and will be laid on the Table of the House.

Appointment of Foreign Consultants in Private and Public Sector Projects

4651. SHRI K. C. PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2246 on the 15th June, 1971 regarding the appointment of foreign consultants in private